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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/73/(IB)/2017  
NAME OF THE PETITIONER(S) : MYLAR TRADERS  
NAME OF THE RESPONDENT(S) : NAG LEATHER PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

2.	ROHAN RAJASEKARAN PREETI S. ARASU	Counsel for Petitioner	Roh R
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M. SANJEEV H A  
For  
T. P. Prabhakaran  
J. Jayaraj

Counsel for Respondent M. Jayaraj

**ORDER**

Counsel for both the parties present. Counsel for Petitioner complied with the provision of section 9(3)(b)(c) of I&B Code, 2016. Counsel for Respondent sought time for arguments. At request, time is enlarged. **Put up on 10.07.2017 at 10.30 A.M.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Ch. Mohd Sharief Tariq  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)